NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties	
C.A. No.				M/s. / Mr.	
CP 66/14	TP 68/16	For Hearing	397/398	AA Development Capital India Fund I,	
				LLC Vs. M/s. Siesta Logistics Corpn,	
	-			Ltd. & 2 Ors.	

SL.	NAME (IN CAPITAL)	SIGNATURE	
NO. & PHONE NUMBER		REPRESENTATION TO WHOM	
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Counsel for petitioner is present. Counsel for respondent is also present. IA 117/17 is listed today. Counsel for respondent in THIS IA requested time to file objections.

List it on 06.10.2017.

MEMBER (J)

MEMBER (T)